

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3571
ANSWERED ON:16.08.2010
CONSTRUCTION OF ROADS UNDER PMGSY
Guddu Shri Premchandra

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether in some parts of the Madhya Pradesh the work as regards construction of approved road projects under the Pradhan Mantri Gram Sadak Yojana have not been started/completed even after elapsing about ten years;
- (b) if so, the details thereof;
- (c) whether grave irregularities have been reported in the construction work of the roads under the said Yojana;
- (d) whether the Government has conducted any enquiry in this regard; and
- (e) if so, the outcome thereof and the action taken against officers/employees found guilty in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a) No, Sir. Out of 387 road works sanction under Pradhan Mantri Gram Sadak Yojana (PMGSY) for Madhya Pradesh in the year 2000-01, a total of 386 road works have been completed.
- (b) Does not arise.
- (c) to (e) The rural roads constructed under PMGSY are constructed, maintained and owned by the State Government. As per the programme guidelines, ensuring the quality of the road works is the responsibility of the State Governments. State Government has informed that no grave irregularities has been found in execution of PMGSY works. However, during the period 2009-10 and 2010-11, upto May, 2010, the total number of 36 complaints regarding irregularities in the construction of road works in Madhya Pradesh have been received. In 23 cases the State Government has been asked to enquire into the matter and take appropriate action as per the programme guidelines. In 13 cases, independent National Quality Monitors (NQMs) were deputed. As per reports of the NQMs irregularities were noticed in 2 cases, which have been sent to the State Government for rectification and appropriate action.